

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 90/2023

In the matter of:

Anti-Corruption and Crime-Control Force

...Applicant

Versus

Union of India and Ors.

...Respondents

NDOH: 02.08.2023

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Delhi Pollution Control Committee

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Original Application No. 90/2023

In the matter of:

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE (RESPONDENT NO. 3) IN COMPLIANCE
TO THE ORDER DATED 16.02.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 16.02.2023 wherein this Tribunal was pleased to constitute a Joint Committee comprising of Delhi Pollution Control Committee (DPCC), Municipal Corporation of Delhi (MCD) and Deputy Commissioner (North-West) and directed the Joint Committee to undertake visits to the site. The DPCC was made Nodal Agency in the matter.
2. That the present Original Application was filed against illegal running of meat shops at footpath of N-86 Jhuggi, JJ Colony, Shakurpur, Delhi.
3. That in compliance of the order dated 16.02.2023, an inspection of the site was carried out on 10.05.2023 by the joint team consisting of officials of DPCC, MCD and Deputy Commissioner (North-West). During the inspection, it was observed that:
 - There were a number of chicken-fish sellers/vendors operating illegally from the footpath/Govt. Land on main road at junction of G-H Block of Shakurpur, JJ Colony, Delhi.

- That the address mentioned in the order passed by this Hon`ble Tribunal is encroachment on Railway land, which falls under the jurisdiction of Indian Railways and same is just along the railway line.
4. That the joint committee on the basis of the observations made on 10.05.2023, decided that further action is to be taken by Veterinary Services Department, (Keshavpuram Zone), MCD alongwith Delhi Police, TPDDL, Indian Railways to undertake enforcement action against illegal encroachments which is being misused for sale of chicken/meat at these sites.
 5. The MCD has undertaken a drive on 11.05.2023 for removal of encroachment at the mentioned sites. After taking action, a detailed report alongwith geo tagged photographs has been filed by MCD before this Hon`ble Tribunal.
 6. The present status report may kindly be taken on record.



(Satendra Kumar)

Sr. Environmental Engineer